

**Calcutta High Court**  
**In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 06-09-2021 To 06-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	75/2021	BISHNU KUMAR MINDA	AVROJYOTI DAS	27-09-2021	1. DATE MUST BE MENTION IN THE CAVEAT DECLARATION AT BACK SHEET.
2	CO	79/2021	SUBHRA SAHA	DEBORSHI DHAR	27-09-2021	PRESENTATION FORM, PAGE NO. 13,14, 18,19,20 AND SOME ANNEXURES ARE ILLEGIBLE.
3	CRM	933/2021	SUKUMAR MANDAL	ALOK BHOWMIK	27-09-2021	WRONG PP SERVICE
4	CRM	941/2021	TANMOY ROY MANDAL AND ANR	HILLOL SAHA PODDER	27-09-2021	1.PHONE NO OF THE LD. ADVOCATE IS MISSING IN THE PRESENTATION FORM. 2.THE COPY OF ORDER DATED 09.07.2021 IS ILLEGIBLE.
5	CRM	942/2021	RUPAM ROY @ RUPAM RAY	ARIJIT GHOSH	27-09-2021	1. DEPONENT SIGNATURE DOES NOT MATCH WITH HIS NAME ON AFFIDAVIT COPY.
6	CRM	948/2021	NAJRUL ISLAM AND ANR	ARUP KUMAR BHOWMICK	27-09-2021	WRONG PP NOTICE
7	WPA	1193/2021	JAHIR AHAMMED BAIDYA	ADITYA MONDAL	27-09-2021	1.MOBILE NO OF THE PETITIONER SHOULD BE WRITTEN IN THE PRESENTATION FORM. 2.SURNAME OF THE PETITIONER IN BOTH POINT NO. 3 AND 7 IN THE PRESENTATION FORM DOES NOT MATCH WITH HIS SURNAME IN THE CAUSE TITLE. 3.PLEASE MENTION A VALID EMAIL ID OF THE PETITIONER IN THE PRESENTATION FORM.
8	WPA	1197/2021	M/S SSPL- PIONEER	PAYEL CHOUDHURY	27-09-2021	1. ADVOCATE FULL ADDRESS WITH PHONE NUMBER IS REQUIRED IN THE VAKALATNAMA PAGE.